

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO(s). 332 OF 2006

MOHD. ASLAM @ BHURE

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date: 26/07/2006 This Petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s)

Mr. M.M. Kashyap,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Post along with the connected matter.

RA)

COURT MASTER

COURT MASTER

(Mentioning slip is enclosed)